में भड़ारों के क्षेत्रीय ग्रन्वेषण में कार्यरत ने मध्य प्रदेश के कोयला क्षेत्रों में कोयले के भंडार निम्नलिखित स्थानों पर होने के संबंध में सूचना दी है---जोहिला, इमरिया, पेंच, कान्हन-तावा-गरूगडा, मोहापानी. सोहागपुर, सिगरौली, सोनहट, मिली, चिरमिरी, विश्रामपुर, लखनपुर। **इसदेव-श्र**रोड़, सेन्द्ररगढ़, कोरबा, मंड-रायगढ़ तथा तातापानी, **रामकौला** ।

ग्रभी तक मध्य प्रदेश में लिग्नाइट भंडार होने की कोई सूचना नहीं मिली है।

(ख) भारतीय भू-सर्वेक्षण ने मध्य प्रदेश में कोयले के कुल भंडार 40280.86 भि. टन होने का ग्रनुमान लगाया है।

कोल इंडिया लि० के अध्यक्ष के विरुद्ध भ्रष्टाचार के आरोप

6257 भी अनार्दन यादव: कोयला मंत्री यह बताने की क्रुपा करेंगे कि:

- (क) कोल इंडिया लि० के ग्रध्यक्ष के विरुद्ध भ्रष्टाचार के कितने ग्रारोप लंबित हैं; ग्रौर
- (ख) सरकार इन लंबित ग्रारोपों की जांच करा कर इन्हें कब तक निपटाने का विचार रखती है ?

कीयला मंत्रालय के (भी ऑजत कूमार पांजा): (क) कोल इंडिया लि0 के प्रध्यक्ष के विरुद्ध भ्रष्टा **संबंधी** कोई ग्रारोप लंबित नहीं भार है।

(ख) प्रश्न ही नहीं उटता है ।

Revision of royalty

6258. SHRI S. S. AHLUWALIA: Will the Minister of COAL be pleased to state:

(a) whether Government have received any representations from the State Government of Bihar for the revision of loyalty on coal during the last three vears:

- (b) if so, what are the details thereof;
- (c) whether Government have decided to raise the royalty on coal as per the request made by that State; and
 - (d) if not. the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b) Yes, Sir. Government of Bihar have represented for increase in the rates of royalty on coal and its fixation on advalorem basis at 45-55 per cent of price of coal.

(c) and (d) in terms of Section 9(3) of the Mines and Minerals (Regulation and Development) Act, 1957 the reve-sion in the rates of royalty on coal can be made only on or after August, 1994 A Study Group has already been set up to consider the matter indepth and make suitable recommendations to the Government.

Royalty to coal production States

6259. SHRIMATI KAMLA SINHA: DR. BAPU KALDATE:

Will the Minister of COAL be pleased to refer to the answer to Unstarred Questions 4273, 4321 and 4327 given in the Rajya Sabha on 25th April, 1994 and state:

(a) whether with the rise in the coal prices, Government propose to pay royalty to the coal producing States ad-valorem prices; and

at

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b) The current rates of royalty on coal are specific and not advalorem. As such the rates of royalty do not change with change in coal prices. Since the rates of royalty were last revised on 01.08.